

Talukas of Jamnagar, Rajkot and Junagadh districts of Gujarat;

- (b) the names of Talukas of the above districts where Microwave Tower is not installed;
- (c) the reasons therefor;
- (d) the time by when these are likely to be provided;
- (e) out of the existing Towers how many are in the working order/conditons and non-working orders;
- (f) the reasons thereof; and
- (g) the steps taken to make them functional?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) Details as per statement-I

- (b) Details as per statement-II
- (c) The towers could not be installed due to non-availability of land.
- (d) The Microwave Towers in Jamnagar and Junagadh District Talukas are likely to be installed by March '98 and in Rajkot District Tolukas by October '98 (except at Maliya where tower is not required for the time-being because OFC link is being provided.)
- (e) all existing towers are functional except at Lalpur of Jamnagar SSA where the system is yet to be installed.
- (f) and (g) Lalpur is the part of the proposed Microwave Link Jamnagar-Lalpur and Bhanwad-Jamjodhpur Link and is likely to be commissioned by March'98.

Statement-I

(a) *Names of taluka headquarters where micro-wave tower is installed.*

Jamnagar District	Rajkot District	Junagadh District
Dhrol	Dhoraji	Keshod
Jamnagar	Gondal	Porbandar
Jodia	Jesdan	Veraval
Khambhalia	Rajkot	Junagadh
Lalpur	Morvi	Kutiyana
Okha	Upleta	Mangrol
	Jetpur	Manavdar
	Kotidasangani	Ranavav
	Paddhari	Talala
	Wankaner	Una
	Jodia	Vanthali

Statement-II

(b) *Names of taluka headquarters where micro-wave tower is not installed*

Jamnagar District	Rajkot District	Junagadh District
Bhanvad	Lodhika	Maliya Hatina
Janjodhpur	Jam Kandorna	Mendarda
Jamkalyanpur	Maliya	Visavadar
Kalavwad		Besan

Unauthorised Tourist Guides

6413. CHAUDHARY RAMCHANDRA BENDA: Will the Minister of TOURISM be pleased to state:

- (a) whether some unauthorised tourist guides, possessing no valid licences have been charging fee from foreign tourists arbitrarily;
- (b) if so, whether such guides take these foreign tourists to their speical shops, from where they get good commission and do not take them to the emporiums of the Government;
- (c) whether the Government propose to stop the system of unauthorised guides and to depute Government guides for providing correct information to the foreign tourists; and
- (d) if so, the policy of the Government in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) and (b) No such incidents have come to the notice of the Department of Tourism.

(c) and (d) In order to provide approved guides, Department of Tourism conducts Guide Training Programmes form time to time after assessing the requirement at different Tourist Centres. Identity cards are issued to approved Regional Guides and are endorsed by the Archaeological Survey of India to enable them to enter the monuments, historical sites, etc. controlled by them. The State Governments also arrange for training of state and local level guides.

Balangir-Khurda Railway Line

6414. SHRI SARAT PATTANAYAK:

DR. KRUPASINDHU BHOI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government are considering any proposal to complete Balangir-Khurda railway line project within three years;
- (b) if so, the funds earmarked therefor; and
- (c) if not, the reasons therefore?